NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. Hari komm of for light & Thanks

for Respondaly 1-3,586

the limited in the second seco

For T.K. Bhaskou Keerthi Krishna Council for Petitioners

Off.

<u>ORDER</u>

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc